

1	2	3	4	5	6	7	8
27.	Sikkim	200	50	280	101	200	87
28.	Tripura	982	1024	1052	1323	1115	1120
29.	A & N Islands	0	0	0	0	0	0
30.	Chandigarh	0	0	0	0	0	0
31.	Dadra Nagar Haveli	0	0	0	0	0	0
32.	Daman & Diu	0	0	0	0	0	0
33.	Delhi	0	0	0	0	0	0
34.	Lakshadweep	0	0	0	0	0	0
35.	Puducherry	0	0	30	0	0	0
TOTAL		164586	138367	158795	155706	144030	153428

Arsenic contamination of ground water

659. SHRI DEVENDER GOUD T.: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that arsenic in ground water is impacting 7 crore people in the country across 6 States;

(b) if so, the details thereof;

(c) whether there is any plan to take this up on a mission mode project by the Ministry itself instead of asking the States; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) and (b) As per data provided by the State Governments into the Integrated Management Information System (IMIS) of the Ministry, as on 1.4.2014, a total of 1,991 rural habitations in 6 States are contaminated with excess arsenic, in ground water based drinking water sources impacting 29.45 lakh people, who are yet to be provided with safe drinking water. State-wise details of arsenic affected habitations as on 1.4.2014 are given in Statement (*See below*).

(c) and (d) Rural water supply is a State subject. This Ministry supplements

the efforts of the States by providing them technical and financial assistance under the centrally sponsored National Rural Drinking Water Programme (NRDWP) for providing safe and adequate drinking water facilities in rural areas of the country. Up to 67 per cent of the NRDWP funds allocated to States can be utilized for tackling water quality problems in rural areas of the country. Further, 5% of NRDWP funds are earmarked and allocated to those States facing problems of chemical contamination in drinking water and with Japanese Encephalitis and Acute Encephalitis Syndrome affected 60 high priority districts in 5 States identified by the Ministry of Health & Family Welfare.

As powers to plan, design, sanction, implement and monitor drinking water schemes is already delegated to the States, it is their responsibility to provide safe drinking water according high priority for arsenic affected habitations. While piped water supply schemes from alternate surface water sources takes certain gestation time for commissioning, the States have been advised to go in for community water purification plants and provide 8-10 lpcd of safe drinking water for drinking and cooking purposes on or before March, 2017.

State-wise number of arsenic affected habitations reported by States as on 1/4/2014 which are yet to be provided with safe drinking water

Sl. No.	Name of the State/UT	Number of arsenic affected habitations and population at risk	
		Habitations	Population
1.	Bihar	357	3,29,617
2.	Karnataka	12	17,626
3.	Punjab	1	152
4.	Uttar Pradesh	73	83,743
5.	West Bengal	1,124	23,74,610
6.	Assam	425	1,39,343
TOTAL		1,991	29,45,091

Sanitation facilities for girls

†660. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

† Original notice of the question was received in Hindi.